

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-102**

IB-1529/ND/2019

New IA/3421/2024, New IA/3422/2024, New IA/3429/2024, New  
IA/3450/2024, New IA/3454/2024, New IA/3456/2024

**IN THE MATTER OF:**

M/s. COL. C.D Sharma (Retd.) & Ors.

**....Applicant**

**Vs.**

M/s. Orior Developers and Infrastructure Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC CIRP

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Pratiksha Singh, Mr. Rajiv Malik, Advs.

For the Respondent :

For the RP : Mr. Prabhakar Kumar, RP with Mr. Iswar Mohapatra,  
Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/3421/2024, New IA/3422/2024, New IA/3429/2024, New  
IA/3450/2024, New IA/3454/2024, New IA/3456/2024:-**

These are the applications filed under Section 60(5) of the IBC, 2016 read with Rule 11 of the NCLT Rules, 2016 seeking condonation of delay in filing the claim by the Applicant before the Resolution Professional. Heard the submission made by Ld. Counsel on behalf of Applicant and Ld. Counsel on behalf of RP, who is present on the basis of advance notice. It was submitted that the Applicants are plot buyers and in the similar applications, this Adjudicating Authority has condoned the delay. The Resolution Plan has already been approved by the CoC. However, keeping in view of the fact that in the similar applications, delay has been condoned, we condone the delay of filing the claim

by each Applicant before the RP subject to payment of cost of Rs. 20,000/- to be paid by each Applicant to the Resolution Professional and Resolution Professional shall utilize that amount in the CIRP proceedings. RP is also directed to examine the claim and take appropriate decision. This order shall not be cited as precedent. With these observations, the present applications i.e. New IA/3421/2024, New IA/3422/2024, New IA/3429/2024, New IA/3450/2024, New IA/3454/2024, New IA/3456/2024 are **disposed off**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**